NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/113/2016

NAME OF THE PETITIONER(S)

: Rojer Mathew P.

NAME OF THE RESPONDENT(S)

: M/s P.T. Mathai Construction Company Pvt. Ltd. & 5 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.VIDHYA SHANKAR ADV. FOR PETITIONERS P.VIOLTO SLONGO

2. S. JECINTH BLESSY for (AJON KUMAR GINANAM)

3. LIMAHBOH.

Adv. For VII The RESPONDENT

in CA. 2 of 2014 P.C.S for R-1

ORDER

Shri R Vidhya Shankar, counsel for petitioner present. PCS, Shri V Mahesh, counsel for R1 to R3, Dr K S Ravichandran, PCS representing R5 and Shri S Jecinth Blessy, counsel for R8 in CA2/2014 are present. Heard the arguments of counsel for petitioner. Time extended at request for arguments on behalf of the respondents. Put up on 03.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)